बूथों पर विज्ञापन से निम्नलिखित ग्राय

| S.E. | | |
|------|---------|----------------------------|
| | वर्ष | राजस्व (लाख रुपयों में) |
| | 1979-80 | 34.52 |
| | 1980-81 | 36.94 |
| | 1981-82 | 44.23 |

Improvement of Kalwe Station

1752. SHRI J. S. PATIL: Will the Minister of RAILWAYS be pleased to refer to the reply given to Unstarred Question No. 4360 on 17 December, 1981 regarding improvement of Kalwe Station and state:

- (a) the progress made in connection with the extension of sheds over, up and down, platforms at Kalwe Station (Central Railway, District Thana, Maharashtra); and
- (b) when the other facilities like electric indicators, public address system etc. are likely to be provided for?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMEN-TARY AFFAIRS (SHRI MALLIKAR-JUN): (a) A proposal for extension of cover over up and down platforms was initially approved in the Railway's Programme 1981-82. Due to escalation in prices of materials and labour, the original estimated cost of the work has gone up and action is in hand for sanction of revised estimate at a cost of approximate Rs. 6.1 lakhs.

(b) It is proposed to provide public address system in the current financial year. Other items including electric indicators shall be considered for provision in future years.

Violation of Instructions issued by Chairman DTC to Drivers

1753. SHRI SANAT KUMAR MAN-DAL: Will the Minister of SHIPPING AND TRANSPORT be pleased to refer to the reply given to Unstarred Question No. 184 on 5 August, 1982 regarding instructions issued by General Manager DTC to drivers and state :

- (a) whether he is aware that the ten point instructions stated to have been issued by the DTC Chairman are in practice a dead-letter, as none of these are being followed by the drivers;
- (b) whether the drivers never object to any DTC staff or police personnel in uniform/half-uniform or even those posing as DTC employees to get into the bus from the exit gate or break the queue and occupy seats even at the starting points;
- (c) whether in view of these irritants and the deteriorating bus service even before the Asiad rush, the commuters are being put to lot of daily suffering and humiliation at the hands of DTC staff; and
- (d) whether he will reconsider the desirability of getting these instructions displayed on the buses in front of drivers seats so that the hurried commuters could draw attention to such daily flagrant violations?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANS-PORT (SHRI SITA RAM KESARI): (a) The instructions were issued in the form of a letter to all drivers in July, 1982. More than 500 members of the Checking Staff ensure strict compliance of these instructions.

- (b) There are standing instructions that mo body should be allowed to enter into the bus from the exit gate.
- (c) and (d). Efforts are being made through supervision and checking that the quality of service is improved and the instructions given are complied with.